NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

16. C.P. (IB)/149(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.07.2024**

Name of the Party: Gem Engineering Industries India Private Limited
Vs
Hydac (India) Private Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. G. L. Bajaj a/w Adv. Raunak Bajaj and Adv. Shreya for the Operational Creditor and Adv. Ashutosh M. Kulkarni a/w Adv. Sarthak Diwan for the Corporate Debtor are present through physical mode.
2. Ld. Counsel for the Operational Creditor seeks leave of the Court and withdraw of the captioned Petition. Permission granted.
3. At the request of Counsel for the Operational, the present captioned Petition i.e. C.P. (IB)/149(MB)2024 is **dismissed** as not pressed.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/